

ITEM NO.7

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1107/2021

FIGHT FOR JUSTICE FOUNDATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 14-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Sriram P., AOR
Mr. Vishnu Sankar, Adv.
Mr. Aditya Santhosh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Considering the nature of relief prayed for, in our view, the writ petition is completely misconceived. The writ petition is dismissed accordingly.

Pending interlocutory application(s), if any, stands disposed of.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER